

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 26 of 2013

Dated : 19th August, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

State Load Despatch Centre, Karnataka Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1

Appeal No. 49 of 2013

State Load Despatch Centre, Karnataka Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **19th September, 2013.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member